



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 08.05.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 314 applications were considered by the IMWG , out of which total 87 cases were approved (out of which 19 approved on *post-facto* basis, 17 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 52 applications approved subject to clear and unconditional NOC of one IMWG members). 17 applications have been dropped and 03 applications have been rejected and 02 have been denied by IMWG members from the agenda. The remaining 204 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

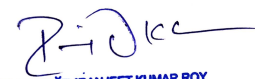
S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred
2.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000631AM23	Deferred
3.	M/s UL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000667AM23	DROPPED
4.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000683AM23	Deferred
5.	M/s PANDIAN CHEMICALS LIMITED	Approved subject to NOC/ Clearance from


रंजीत कुमार रॉय / RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

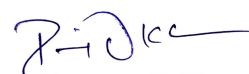
	HQRSCMTAPPLY00000704AM23	one agency
6.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
7.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000793AM23	Post Facto Approval
8.	M/s JAY JAY AGENCIES HQRSCMTAPPLY00000838AM23	Deferred
9.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000845AM23	Deferred
10.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM23	Deferred
11.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred
12.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000886AM23	DROPPED
13.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000887AM23	Deferred
14.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000897AM23	Approved subject to NOC/ Clearance from one agency
15.	M/s SALVO EXPLOSIVES AND CHEMICALS PVT LTD HQRSCMTAPPLY00000900AM23	DROPPED
16.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000905AM23	DROPPED
17.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000908AM23	DROPPED
18.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000917AM23	Approved subject to NOC/ Clearance from one agency
19.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000942AM23	REJECTED
20.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000943AM23	Deferred
21.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
22.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM23	Deferred
23.	M/s BUILDTECH PRODUCTS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000955AM23	REJECTED
24.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000956AM23	DROPPED
25.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000969AM23	Deferred
26.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000972AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000974AM23	Deferred
28.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000975AM23	Deferred
29.	M/s PIRAMAL PHARMA LIMITED HQRSCMTAPPLY00000980AM23	Deferred
30.	M/s UPL LIMITED HQRSCMTAPPLY00000981AM23	Post Facto Approval
31.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000984AM23	Deferred
32.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000987AM23	DROPPED
33.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000996AM23	Approved subject to NOC/ Clearance from one agency
34.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

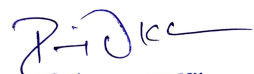
	HQRSCMTAPPLY00000998AM23	
35.	M/s SHIV DIAL SUD & SONS HQRSCMTAPPLY00001000AM23	Deferred
36.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001001AM23	Deferred
37.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001006AM23	Post Facto Approval
38.	M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY00001008AM23	Deferred.
39.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00001009AM23	Deferred.
40.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001016AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001027AM23	Deferred
42.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Deferred
43.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001034AM23	Deferred
44.	M/s UNILIFE PHARMACHEM PRIVATE LIMITED HQRSCMTAPPLY00001043AM23	Approved subject to NOC/ Clearance from one agency
45.	M/s EASTERN PETROLEUM PRIVATE LIMITED HQRSCMTAPPLY00001044AM23	Deferred
46.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001046AM23	Approved subject to NOC/ Clearance from one agency
47.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00001049AM23	Deferred
48.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001051AM23	Deferred
49.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001052AM23	Deferred
50.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001054AM23	Approved
51.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001057AM23	Post Facto Approval
52.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001059AM23	Post Facto Approval
53.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00001060AM23	Deferred
54.	M/s VEHERE INTERACTIVE PVT LTD HQRSCMTAPPLY00001061AM23	Deferred
55.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001063AM23	Post Facto Approval
56.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001064AM23	Post Facto Approval
57.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001069AM23	Deferred
58.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001070AM23	Deferred
59.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001072AM23	Approved subject to NOC/ Clearance from one agency
60.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001074AM23	Deferred
61.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001075AM23	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपाय महासिद्धिक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासिद्धिकालय
 Directorate General of Foreign Trade
 कानिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

62.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00001076AM23	Deferred
63.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00001082AM23	Post Facto Approval
64.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Deferred
65.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001087AM23	Approved subject to NOC/ Clearance from one agency
66.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001088AM23	Approved subject to NOC/ Clearance from one agency
67.	M/s ART VATIKA INSTITUTE HQRSCMTAPPLY00001091AM23	Deferred
68.	M/s NAVAL SYSTEMS AND TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001094AM23	DROPPED
69.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001096AM23	Deferred .
70.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001099AM23	Approved subject to NOC/ Clearance from one agency
71.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001101AM23	Deferred
72.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001103AM23	Approved subject to NOC/ Clearance from one agency
73.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001104AM23	Deferred
74.	M/s GOODWILL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001105AM23	Deferred
75.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001106AM23	Approved subject to NOC/ Clearance from one agency
76.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001110AM23	Deferred
77.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001111AM23	Deferred
78.	M/s LUBRIKOTE SPECIALITIES PRIVATE LIMITED HQRSCMTAPPLY00001112AM23	Approved subject to NOC/ Clearance from one agency
79.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001114AM23	Post Facto Approval
80.	M/s ROCKWELL COLLINS (INDIA) ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00001116AM23	Approved subject to NOC/ Clearance from one agency
81.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Deferred
82.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001120AM23	Post Facto Approval
83.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001124AM23	Approved subject to NOC/ Clearance from one agency
84.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001125AM23	Deferred
85.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001126AM23	Approved
86.	M/s GLOBAL PHARMA HQRSCMTAPPLY00001129AM23	Deferred
87.	M/s ATTAR GLOBAL HQRSCMTAPPLY00001132AM23	Deferred
88.	M/s EXIM INDIA CORPORATION HQRSCMTAPPLY00001133AM23	Approved subject to NOC/ Clearance from one agency
89.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001134AM23	Deferred
90.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001135AM23	Deferred
91.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महासंचालक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 कृषि एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	LIMITED HQRSCMTAPPLY00001136AM23	
92.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001137AM23	Deferred
93.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001138AM23	Deferred
94.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001140AM23	Deferred
95.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001141AM23	Deferred
96.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001144AM23	Deferred
97.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00001145AM23	Post Facto Approval
98.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001146AM23	Approved subject to NOC/ Clearance from one agency
99.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001147AM23	Deferred
100.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001150AM23	Deferred
101.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001151AM23	Post Facto Approval
102.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001152AM23	Approved subject to NOC/ Clearance from one agency.
103.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001153AM23	Deferred
104.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001154AM23	Approved
105.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00001155AM23	Approved subject to NOC/ Clearance from one agency.
106.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001156AM23	Approved
107.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001157AM23	Approved subject to NOC/ Clearance from one agency
108.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001158AM23	Approved
109.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001159AM23	Deferred
110.	M/s INFINEON TECHNOLOGIES MEMORY SOLUTIONS INDIA LLP HQRSCMTAPPLY00001160AM23	Deferred
111.	M/s INGRAM MICRO INDIA PRIVATE LIMITED HQRSCMTAPPLY00001161AM23	Deferred.
112.	M/s UPL LIMITED HQRSCMTAPPLY00001162AM23	Approved subject to NOC/ Clearance from one agency
113.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00001163AM23	Deferred
114.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001166AM23	Approved
115.	M/s SAJJAN INDIA LIMITED HQRSCMTAPPLY00001179AM23	Deferred
116.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001181AM23	Deferred
117.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001188AM23	Deferred.
118.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001189AM23	Deferred
119.	M/s NEPTUNE INDUSTRIES LIMITED HQRSCMTAPPLY00001190AM23	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

120.	M/s GRAPHITE INDIA LIMITEDHQRSCMTAPPLY00001191AM23	Approved
121.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001192AM23	Deferred
122.	M/s STANDARD GLASS LINING TECHNOLOGY LIMITED HQRSCMTAPPLY00001193AM23	Approved subject to NOC/ Clearance from one agency
123.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001194AM23	Approved subject to NOC/ Clearance from one agency
124.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001195AM23	Approved subject to NOC/ Clearance from one agency
125.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001196AM23	Deferred
126.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM23	Deferred
127.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00001198AM23	Deferred
128.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001200AM23	Deferred
129.	M/s NEO POWER ELECTRONICS AND PROJECTS PRIVATE LIMITED HQRSCMTAPPLY00001201AM23	Deferred
130.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001202AM23	Approved subject to NOC/ Clearance from one agency
131.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00001203AM23	Deferred
132.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001204AM23	Deferred
133.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001205AM23	Deferred
134.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001206AM23	Post Facto Approval
135.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001207AM23	Deferred
136.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001208AM23	Deferred
137.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001209AM23	Deferred
138.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001210AM23	Deferred
139.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001211AM23	Deferred
140.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001212AM23	Deferred
141.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001213AM23	Deferred
142.	M/s DYNAMIC ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001214AM23	Deferred
143.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001215AM23	Approved subject to NOC/ Clearance from one agency
144.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001216AM23	Approved subject to NOC/ Clearance from one agency
145.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001218AM23	Deferred
146.	M/s SRIVILAS HYDROTECH PRIVATE LIMITED HQRSCMTAPPLY00001219AM23	Deferred
147.	M/s THALES INDIA PRIVATE LIMITED	Approved subject to NOC/ Clearance from


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	HQRSCMTAPPLY00001220AM23	one agency
148.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001222AM23	Deferred
149.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001223AM23	Deferred
150.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001224AM23	Deferred
151.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001225AM23	Deferred
152.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001226AM23	Deferred.
153.	M/s HI TECH BUTTERFLY VALVES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001233AM23	Deferred
154.	M/s HAMSA ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001234AM23	Deferred
155.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001235AM23	Deferred
156.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001236AM23	Approved subject to NOC/ Clearance from one agency
157.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001237AM23	Deferred
158.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001238AM23	Approved subject to NOC/ Clearance from one agency
159.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001240AM23	Approved subject to NOC/ Clearance from one agency
160.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001241AM23	Deferred
161.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001242AM23	Approved subject to NOC/ Clearance from one agency
162.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001243AM23	Deferred
163.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001244AM23	Deferred
164.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001252AM23	Deferred
165.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001254AM23	Deferred
166.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001265AM23	Deferred
167.	M/s K KUMAR & CO HQRSCMTAPPLY00001347AM23	Deferred
168.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001358AM23	Deferred
169.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001369AM23	Deferred
170.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001370AM23	Deferred
171.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001371AM23	DROPPED
172.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00001397AM23	Post Facto Approval
173.	M/s HEWLETT PACKARD ENTERPRISE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001399AM23	Deferred
174.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001404AM23	Deferred
175.	M/s UPL LIMITED HQRSCMTAPPLY00001406AM23	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपाय महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 नविलुका एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

176.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001415AM23	Deferred
177.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001419AM23	Deferred
178.	M/s COLOURTEX INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001424AM23	Deferred
179.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001425AM23	Approved subject to NOC/ Clearance from one agency
180.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001426AM23	Deferred
181.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001427AM23	Deferred
182.	M/s KOSO INDIA PRIVATE LIMITED HQRSCMTAPPLY00001432AM23	Deferred
183.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001447AM23	Deferred
184.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001448AM23	Approved subject to NOC/ Clearance from one agency
185.	M/s UPL LIMITED HQRSCMTAPPLY00001449AM23	Deferred
186.	M/s MASSAVI ENGINEERING SOLUTIONS HQRSCMTAPPLY00001450AM23	Deferred
187.	M/s PACIFIC CHEMICALS HQRSCMTAPPLY00001453AM23	Approved subject to NOC/ Clearance from one agency
188.	M/s ASP ASSOCIATES HQRSCMTAPPLY00001455AM23	Deferred
189.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00000002AM24	Deferred
190.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000003AM24	Deferred
191.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000004AM24	Deferred
192.	M/s INFOSYS LIMITED HQRSCMTAPPLY00000005AM24	Deferred
193.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000006AM24	Deferred
194.	M/s INFOSYS LIMITED HQRSCMTAPPLY00000009AM24	Deferred
195.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000002AM24	Deferred
196.	M/s ROLLS-ROYCE INDIA PRIVATE LIMITED HQRSCMTAPPLY000000025AM24	Deferred
197.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY000000026AM24	Deferred
198.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY000000028AM24	Post Facto Approval
199.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY000000029AM24	Deferred
200.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY000000031AM24	Deferred
201.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY000000032AM24	Deferred
202.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY000000033AM24	Deferred
203.	M/s INFOSYS LIMITED HQRSCMTAPPLY000000034AM24	DROPPED
204.	M/s METALLOYS RECYCLING LIMITED HQRSCMTAPPLY000000038AM24	Deferred
205.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY000000039AM24	Deferred
206.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासंचालक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासंचालक
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

	LIMITED HQRSCMTAPPLY00000040AM24	
207.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000041AM24	Deferred
208.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000042AM24	Post Facto Approval
209.	M/s EQUIPMENT FABRICATORS HQRSCMTAPPLY00000046AM24	Deferred
210.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000047AM24	Deferred
211.	M/s SHREE VALLABH CHEMICAL HQRSCMTAPPLY00000048AM24	Approved subject to NOC/ Clearance from one agency
212.	M/s VENUS INTERNATIONAL HQRSCMTAPPLY00000049AM24	Deferred
213.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000050AM24	Deferred
214.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000051AM24	Deferred
215.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000053AM24	Deferred
216.	M/s PVS CHEMICALS HQRSCMTAPPLY00000076AM24	Post Facto Approval
217.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000078AM24	Deferred
218.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000081AM24	Deferred
219.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000082AM24	Deferred
220.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00000083AM24	DROPPED
221.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000086AM24	Deferred
222.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000087AM24	Deferred
223.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000088AM24	Deferred
224.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000089AM24	Deferred
225.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000090AM24	Deferred
226.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000091AM24	Post Facto Approval
227.	M/s Venus Chemicals HQRSCMTAPPLY00000093AM24	Deferred
228.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Deferred
229.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
230.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000096AM24	Deferred
231.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000097AM24	Deferred
232.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000098AM24	DROPPED
233.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000099AM24	Deferred
234.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000100AM24	Deferred
235.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000101AM24	Deferred

236.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000102AM24	Deferred
237.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000111AM24	Deferred
238.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000112AM24	Deferred
239.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000113AM24	Deferred
240.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000114AM24	Deferred
241.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000116AM24	Post Facto Approval
242.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000117AM24	Deferred
243.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00000118AM24	Deferred
244.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000119AM24	Deferred
245.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000120AM24	Deferred
246.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000121AM24	Deferred
247.	M/s NRB INDUSTRIAL BEARINGS LIMITED HQRSCMTAPPLY00000126AM24	Deferred
248.	M/s NRB INDUSTRIAL BEARINGS LIMITED HQRSCMTAPPLY00000127AM24	Deferred
249.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000128AM24	Deferred
250.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000129AM24	Deferred
251.	M/s ONCOSIMIS BIOTECH PRIVATE LIMITED HQRSCMTAPPLY00000130AM24	Deferred
252.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000131AM24	Deferred
253.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000132AM24	Deferred
254.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000133AM24	Deferred
255.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000134AM24	Deferred
256.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000135AM24	Deferred
257.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000136AM24	Deferred
258.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000138AM24	Deferred
259.	M/s SANYO TRADING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000139AM24	Deferred
260.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00000142AM24	Deferred
261.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000143AM24	Deferred
262.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000144AM24	Deferred
263.	M/s NUBERG ENGINEERING LIMITED HQRSCMTAPPLY00000145AM24	Deferred
264.	M/s INDO AMINES LIMITED	DROPPED


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

	HQRSCMTAPPLY00000146AM24	
265.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000147AM24	Deferred
266.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000150AM24	Deferred
267.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000151AM24	Deferred
268.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000152AM24	Deferred
269.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000153AM24	Deferred
270.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000154AM24	Deferred
271.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000155AM24	Deferred
272.	CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
273.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
274.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
275.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
276.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
277.	M/s Innovio Ventures HQRSCMTAPPLY00000161AM24	Deferred
278.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000162AM24	Deferred
279.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000163AM24	Deferred
280.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000165AM24	Deferred
281.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000166AM24	Deferred
282.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000167AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Status of NOC of relevant Agency as on 08.05.2023	Remark
1.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: <u>29.11.2022</u>)	00000563A M23	Approved subject to receipt of clear and un-conditional NOC	Approved subject to receipt of clear and un-conditional NOC of one agency

			of one agency	
2.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: <u>27.12.2022</u>)	00000650A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	DENIED
3.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: <u>27.12.2022</u>)	00000716A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	DENIED
4.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA (IMWG MEETING NO.10/2022-23 HELD ON: <u>30.01.2023</u>)	00260266A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
5.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: <u>30.01.2023</u>)	00000814A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: <u>30.01.2023</u>)	00000822A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: <u>27.02.2023</u>)	00000624A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s ZIM LABORATORIES LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: <u>27.02.2023</u>)	00000628A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: <u>27.02.2023</u>)	00000673A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s KRONOX LAB SCIENCES LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: <u>27.02.2023</u>)	00000699A M23	Approved subject to receipt of clear	DROPPED


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	<u>27.02.2023]</u>		and un-conditional NOC of one agency	
11.	M/s UPL LIMITED (IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u>	00000847A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
12.	M/s ASHLAND INDIA PRIVATE LIMITED (IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u>	00000848A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
13.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u> (Fresh Export under GAEC)	00000882A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
14.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED (IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u>	00000892A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	REJECTED
15.	M/s GRAPHITE INDIA LIMITED(IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u>	00000918A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
16.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO. <u>11/2022-23 HELD ON: 27.02.2023)</u>	00000922A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s PAPRSKY SERVICES PRIVATE LIMITED (IMWG MEETING NO. <u>12/2022-23 HELD ON: 05.04.2023)</u>	00000582A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
18.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for	00000639A M23	Approved subject to receipt of clear and un-	Approved subject to receipt of clear and un-conditional NOC of one

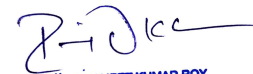

 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 कानून एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	Intra Company Transfer (ANF 20(b)) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)		conditional NOC of one agency	agency
19.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED Stock & Sale- Export to Stockist ANF 20 (PN 46) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000686A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for Intra Company Transfer (ANF 20(b)) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000721A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (Fresh Export under GAEC) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000753A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s MOHAN ENERGY CORPORATION PRIVATE LIMITED. (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000787A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
23.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000828A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000903A M23	Approved subject to receipt of clear and un-conditional NOC	Approved


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

			of one agency	
25.	M/s EURO LABS (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000921A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
26.	M/s INAI PROCURE PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000929A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
27.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000941A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
28.	M/s KRISHNA SYNTHETICS (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000966A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
29.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000971A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
30.	M/s AMD INDIA PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00001003A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
31.	M/s L&T VALVES LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00001047A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
32.	M/s ASHLAND INDIA PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00001123A M23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

Note on various terminologies used in the Minutes of the SCOMET meeti


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 शक्तिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

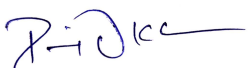
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय / RANJEET KUMAR ROY
उप महाप्रदेशिक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महाप्रदेशालय
Directorate General of Foreign Trade
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry